

Shri U. M. Trivedi: May I know, Sir, to what State they originally belonged?

Shri J. K. Ehonsle: Sind.

Shri U. M. Trivedi: Did they migrate from Madhya Bharat or Rajasthan?

Shri J. K. Ehonsle: They were round-about Delhi.

NEW INDUSTRIAL UNITS

*149. **Shri K. C. Sodhia:** (a) Will the Minister of Commerce and Industry be pleased to state the total number of new industrial units licensed so far under the Industries (Development and Regulation) Amendment Act, 1953, and the industries to which they relate?

(b) What is the total capital to be invested and the number and names of foreign concerns participating in them?

(c) How many of the industrial units out of those licensed so far are purely State concerns pertaining (i) to the Centre and (ii) to State Governments?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (c). A statement is laid on the Table of the House. [See Appendix I, annexure No. 43.]

Shri K. C. Sodhia: What is the total of the foreign capital?

Shri T. T. Krishnamachari: Sir, the position really is that this is a question of licences given and it is very difficult for us, until the capital is actually invested, to say what the total is or what proportion of it is foreign capital.

Shri K. C. Sodhia: To what countries do the foreign firms belong?

Shri T. T. Krishnamachari: Again, Sir, as I said, it is a question of application for licences and I have given a summary of it in the statement. The actual details run to about 20 pages and I am afraid an analysis of that nature is not possible just now.

Shri K. C. Sodhia: Are the companies in which these foreign firms are participating private companies?

Shri T. T. Krishnamachari: Obviously, Sir, if they are, they are private companies.

Shri K. C. Sodhia: Are their capital and dividend declared not reported?

Shri T. T. Krishnamachari: This is a question of application for licence and the question of capital is itself a problematical matter. The companies have not started work, and there could be no dividends.

Shri S. V. Ramaswamy: What is the approximate time lag between the date of application and the grant of a licence?

Shri T. T. Krishnamachari: It depends upon individual cases. I am not able to generalise in regard to the position and give an answer. Normally the Licensing Committee meets every month.

VISAKHAPATNAM SHIPYARD

*150. **Shri K. Subrahmanyam:** Will the Minister of Production be pleased to state the educational facilities provided for the children of the staff and labour in the colony at Visakhapatnam shipyard?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): The Shipyards Colony has a lower Elementary School where no fees are charged. It is understood that the Board of Directors decided this year to have a higher Elementary School but as the number of students was not sufficient, the first form of higher Elementary School has not yet been started.

Shri K. Subrahmanyam: Is it not a fact, Sir, that from the shipyard colony 70 to 80 students are going to middle schools outside the colony into the city?

Shri R. G. Dubey: No, Sir. That is not correct.

Shri B. S. Murthy: May I know, Sir, whether any survey has been made as regards the school-going children of the colony?

Shri R. G. Dubey: So far as my knowledge goes, about 30 students go to school and take advantage of the bus transport, and 24 boat passes are issued for boat transport. But only 16 passes are taken advantage of.

Shri Nanadas: Do Government propose to conduct any survey of the school children in the area?

Shri R. G. Dubey: No, Sir. I am not aware of any such survey.

Dr. Lanka Sundaram: Is it a fact, Sir, that as a result of lack of sufficient competence on the part of the staff provided in the school, the children of the employees are not going there?

The Minister of Production (Shri K. C. Reddy): I am afraid I cannot accept the implication contained in the question.

Shri K. Subrahmanyam: Is it not a fact, Sir, that in spite of the persistent demand of the workers that a middle school should be opened, the management is prepared only to open an elementary school?

Shri K. C. Reddy: According to the information we have from the Board of Directors, there was a demand on the part of the labourers and staff to open a middle school there. The Directors had decided to have a higher elementary school, but owing to certain unfavourable factors it has not yet been started.

Dr. Lanka Sundaram: May I know, Sir, what those unfavourable factors are?

Shri K. C. Reddy: Well, I submit, Sir, this is going into too much detail. In order to open a middle school immediately, there must be a separate building, and there are several other factors like that which have prevented the Board of Directors from making any headway.

Shri Nanadas: May I know the amount of grant given to the school by the Central Government?

Shri K. C. Reddy: I do not think any grant is being given by the Central Government as such.

VISAKHAPATAM SHIPYARD COLONY

***151. Shri K. Subrahmanyam:** (a) Will the Minister of Production be pleased to state whether Government are aware of the fact that the drainage system and the houses provided for the unskilled labourers are unsatisfactory in Visakhapatam, Shipyards Colony?

(b) If so, what steps are Government taking to remedy the situation?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) and (b). It has been ascertained from the Shipyards Management that the houses provided for unskilled labourers in the Shipyards Colony compare not unfavourably with the housing provided for similar employees elsewhere and with the standards under the subsidised Industrial Housing Scheme of the Government of India. Notwithstanding the difficulty during the monsoons that the drainage system gets blocked at certain places on account of mud which gets into the drains, the drainage system receives continuous attention and every effort is made to keep the drains clean. Government will however, ask the Shipyards Company to examine the matter further and to see what improvements could be effected.

Shri K. Subrahmanyam: Is it not a fact, Sir, that the quarters of the labourers are not white-washed even once a year?

Shri R. G. Dubey: No; they are white-washed twice a year.

Shri B. S. Murthy: May I know whether any attempts have been made to find out the suitability of the houses by getting a report from the Health Officer of the Vizagapatam Municipality?